

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
LOK SABHA
UNSTARRED QUESTION NO. 3169
TO BE ANSWERED ON FRIDAY, THE 05TH JANUARY, 2018
PAUSHA 15, 1939 (SAKA)**

VOLUNTARILY DECLARATION OF BLACK MONEY

3169: DR. RAVINDRA BABU:

Will the Minister of FINANCE be pleased to state:

- (a) the total amount of black money voluntarily declared by the people under the Government scheme that was opened for a limited period;*
- (b) the amount of tax recovered under this scheme; and*
- (c) the number of beneficiaries under the scheme?*

**ANSWER
MINISTER OF STATE FOR FINANCE
(SHRI SHIV PRATAP SHUKLA)**

(a) to (c) : The Government brought in the Income Declaration Scheme (IDS) in the Budget 2016 to provide opportunity to Indians to declare their undisclosed income during 1st June 2016 to 30th September, 2016 and pay 45% tax, surcharge and penalty on such undisclosed income declared. More than 71,000 declarations disclosing undisclosed income of approximately Rs.67,300 crore were made under this scheme.
